

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2331
ANSWERED ON:16.08.2011
PROVISION FOR PARKING SPACE NO
Angadi Shri Suresh Chanabasappa

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a): whether the Government proposes to incorporate a provision for creation of parking space in any new construction in the building bye-laws;
- (b): if so, the details thereof and the reasons therefor;
- (c): the reaction of the real estate sector in this regard; and
- (d): the time by which the proposed building bye-laws is likely to come into effect?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a) to (d): 'Land', 'Colonization', 'Local Government' and 'Building bye-laws' being state subjects, it is for the State Governments to decide incorporation the provision for creation of parking space in any new construction in the building bye-laws.